

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 38/2006

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG(I&R)

...Applicant

Vs.

Tata Tea Company & Anr.

...Respondent

Appearances : Shri R.D.Makheeja, Advocate for the DG

None for respondent

Oral Order

30th November 2009

Enquiry disposed off. (Order is to be dictated).

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 39/2006

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :
DG(I&R)

...Applicant

Vs.

Tata Tea Company & Others

...Respondent

Appearances : Shri R.D.Makheeja, Advocate for the DG

None for respondent

Oral Order

30th November 2009

Enquiry disposed off. (Order is to be dictated).

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 03/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG(I&R)

...Applicant

Vs.

R.N.Aggarwal & Sons & Anr.

...Respondent

Appearances : Shri R.D.Makheeja, Advocate for the DG

None for respondent

Oral Order

30th November 2009

List this matter on 26th February 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 25/2002

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Anil Kumar Sandilya

...Applicant

Vs.

Resorts Country Club Corporation
& Anr.

...Respondent

Appearances : Ms. Anuradha Mittal, Advocate for the
complainant

Shri S.K.Aggarwal with Ms. Vandana Mishra,
Advocates for R-1

Shri Amit Kumar Mishra, Advocate for R-2

Oral Order

30th November 2009

Heard the brief facts of the case. The order (RA 5/2009) closing the evidence of the complainant is recalled.

List this matter on the 8th December 2009 when the complainant can be cross-examined. It is made clear that on 8th December 2009, if the complainant does not appear, this order shall not be operative.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 202/1995

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

G.K.Arora & Ors.

...Applicant

Vs.

Haryana Urban Development
Authority

...Respondent

Appearances : Shri Chand Prakash, Advocate for the
complainant

Shri Ravinder Bana, Advocate for the
respondent

Oral Order

30th November 2009

It is stated that because of some personal inconvenience the learned counsel for the complainant is unable to attend the court. The respondent's witness is present. The matter is adjourned to 12th January 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 68/1998

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Dr. Ashok Aggarwal

...Applicant

Vs.

NOIDA

...Respondent

Appearances : None for the parties.

Oral Order

30th November 2009

None appears for the complainant. Earlier on 13th November 2009, at the request of the learned counsel for the complainant, the matter was adjourned to 18th November 2009. On that date, learned counsel stated that he is not fully prepared and prayed for an adjournment and that is how the matter was listed today. But even after the matter was passed over twice, none is present for the parties. Let this petition is dismissed for non prosecution.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 42/2006

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG (I&R)

...Applicant

Vs.

Krishan Industrial Corporation

...Respondent

Appearances : Shri R.D.Makheeja, Advocate for the DG

Ms. V.Mohana, Advocate for the respondent

Oral Order

30th November 2009

Order reserved. Learned counsel for the parties state that they will file written submissions within a week.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

